



**ESOP Reporting**

**Statement of shares repurchased by the issuing foreign company  
from Indian employees / Directors under ESOP Schemes  
for the year ended March 31, ..... (Year)  
(to be submitted on the letterhead of the company through their AD bank)**

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We, ..... (Indian company), hereby declare that:

a) M/s. .... (foreign company) has repurchased ..... shares, issued to our employees / Director under ESOP Scheme, during the year as under:

- (i) Number of shares allotted : .....
- (ii) Number of employees/directors who sold shares : .....
- (iii) Amount Inward remittance (in FCY and equivalent INR, both) : .....

b) The effective holding (direct or indirect) of the foreign company M/s. .... in the Indian company, as on March 31, .....(Year), is .....% and

c) The information furnished above is true and correct to the best of our knowledge and belief.

Signature of the Authorised Official :  
Name :  
Designation :  
Date :

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To,  
The Chief General Manager  
Reserve Bank of India  
Foreign Exchange Department  
Overseas Investment Division,  
Central Office, Amar Bldg., 5<sup>th</sup> Floor  
Sir P.M. Road, Fort, Mumbai 400 001